4040 (Falls) (30)

## **Declaration of Assets and Liabilities**

Year: 2023

I, Birendra Kumar, son of Sri Ramjanam Singh, aged 43 years, belonging to Bihar Legislative Assembly Secretariat service and persently working as Section Officer give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse 12 Wand dependant\*:

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name Savita Kumari	Dependant-1 Name Sakshi kumari	Dependant-2 Name Kumar Shaurya	Dependant -3 Etc. Name
(i)	Cash	5,000/-	4,000/-	NIL	NIL	NIL
(ii)	Deposits in Bank, Financial Institutions And Non-Banking Financial Companies	1.SBI A/c:-10839486220 Amount Rs.9,160/- 2. SBI JointA/c-30680258826 Amount:-Rs. 1,584/-	1.BOI Rs.50,000/- (Approx)	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC policies, etc.	LIC Policies Amount- Rs.10,000/- Yearly(Approx)  PLI Policies	Amount- Rs.28,000/- (yearly) (Approx)	LIC Policy Amount- Rs. 6,000/- yearly	NIL	NIL
		Rs.510/- (Monthly)				
(v)	Motor Vehicles (details of make, etc.)	Two Wheeler Glamour BR-01CD-8379	Two Wheeler Activa-5G BR01EF-2459	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	NIL	Gold:- 20gm Silver:- 200gm	NIL	NIL	NIL
(vii)	Other assets, such as values of claims/interests	NIL	NIL	NIL	NIL	NIL

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Note: Value of Bonds/shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependant on the income of the employee

## B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name(S)	Dependant- 1 Name	Dependant- 2 Name	Dependant- 3 Etc. Name
(i)	Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value	Paternal land-25 katha, At- Ebrahimpur ,Post Ankuri,Dist- Aurangabad PIN-824203	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land -Location(s) -Survey number(s) -Extent(Total measurment) -Current market value	NIL	24.5Dhur Plot No.4 Khata- 18 Rampur Chihut, Parsa, Patna	NIL	NIL	NIL
(iii)	Buildings(Commercial and residential) -Location(s) -Survey/door number(s) -Extent(Total measurment) -Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	House/Apartments etcLocation(s) -Survey/door number(s) -Extent(Total measurment) -Current market value		House in New Alkapuri Road No.6 Gardanibagh,patna 17.25 Dhur,Khata- 14,Plot- 1511,Tauji-5118	NIL	NIL	NIL
(v)	Others(Such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities/overdues to public financial institutions and government dues:-

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(Note: Please give seperate details for each item)

Sr. No.	Description	Name & Address of Bank/Financial Institutions(s)/Department(s)	Amount outstanding as on 13-02-2024
(a)	(i) Loan from Banks	SBI Rs.35,00,000/-	1. Rs. 12,52,375/-
	(ii) Loan from financial institutions	NIL	NIL
	(iii)Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c)dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport(including aircraft and helicopters)	NIL	NIL
	(f)Other dues, if any	NIL	NIL
(b)	(i)Income Tax including surcharge[Also indicate the assessment year upto which income Income Tax Return filed. Give also Permanent Account Number(PAN)]	Assesment Year 2023-24 Tax Paid Rs.55,919/- PAN:- BWMPK7408R	NIL
	(ii) Wealth Tax[Also indicate the assessment year upto which Wealth Tax Return filed.]	NIL	NIL
	(iii)Sales Tax[Only in case of proprietary business]	NIL	NIL
	(iv)Property Tax	NIL	NIL

## C. Personal Detail

GPF/CPF/PRAN No. :- PTS/BLA-1236

Gender :- Male

Date of Birth :- 1 5 0 6 1 9 8 0

Class/Group

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Cadre

Bihar Legislative Assembly Secretariate Service

Home District

Aurangabad

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Sinceda Keemor.

Name of Employee: Birendra Kumar

Place: Patna.

Designation:

Section Officer

Date: 13-02-2024

Department: Bihar Legislative Assembly, Patna

Note:

Please sign each page of the declaration. Asset declaration form must be in

A4 size

white paper with computertyped (single side) in prescribed formate.

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